

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

Jaipur Bench, Jaipur

ORDER SHEET

(3)

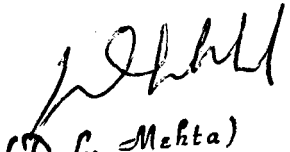
Application No.....of 199 .

Applicant(s).....

Respondent(s).....

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
<u>30-8-94</u>	Division Bench not formed May be listed for admission on <u>5-12-94</u>  Court Officer <u>5-12-94</u> Mr. P.N. Mathur - Counsel for the applicant. Mr. M. Bhandari - Counsel for the respondent. Hear. The applicant is allowed to withdraw the petition, with a liberty to file a fresh petition.  (O. P. Sharma) Administrative Member  (D. L. Mehta) Vice-Chairman

C.A. 21
to P.N.
Mathur &

Bhandari
754927550
Vide 14-12-94
at
13-12-94